

(a) whether Ayurvedic medicines are to be supplied to C.G.H.S. beneficiaries by the C.G.H.S. Ayurvedic dispensaries on the prescription of allopathic doctors;

(b) whether the Government have any proposal under consideration to arrange supply of all medicines from the same dispensary;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): (a) to (d). Medical facilities under the Central Government Health Scheme are available for (i) allopathic systems of medicine; (ii) Indian Systems of Medicines; and (iii) Homoeopathic system. Separate dispensaries/units have been established for providing facilities under each system of medicine.

The physicians working in Ayurvedic units/dispensaries/hospital are empowered to prescribe ayurvedic medicines. These medicines are supplied to them from the respective dispensaries/units.

Physicians working in Allopathic dispensaries are not trained in other systems of medicine and, therefore, they are not authorised to dispense Ayurvedic medicines.

It is not feasible to supply medicines under Indian systems of medicine on the basis of prescription by an allopathic doctor.

[English]

Loss of Teaching Hours due to Bandhs and Student Agitations

*95. SHRI K.D. SULTANPURI:
SHRI KALP NATH RAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an estimate has been made of the loss of teaching hours in colleges and schools in recent months due to Bandhs and student agitations; and

(b) whether any programme has been drawn up to make good the above loss the complete the work of current academic session?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) and (b). No, Sir. However, according to information available, teaching in educational institutions in many parts of the country was disrupted during the recent agitations. Several measures like curtailment of winter vacation, additional teaching on week and off days and postponement of final examinations are being taken by the concerned universities and school authorities to make up for the time lost and to complete academic work.

[Translation]

Export Deal by the Cotton Corporation of India

*96. SHRI JANARDAN YADAV: Will the Minister of TEXTILES be pleased to state:

(a) whether Committee had been set up to look into the irregularities committed in the export deal made by the Cotton Corporation of India Limited;

(b) if so, whether the Committee's report has since been considered; and

(c) if not, the steps taken to complete the examination of the report and to take stringent action against the guilty?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c).